GOVERNMENT OF INDIA MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

LOK SABHA UNSTARRED QUESTION No. 1067 TO BE ANSWERED ON 27.06.2019

REVIEW OF PENDING PROJECTS UNDER MSMES

1067. SHRI SUSHIL KUMAR SINGH:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state:

- (a) whether the Government has decided to review ongoing/pending projects under Micro, Small and Medium Enterprises (MSMEs) in the country particularly in Bihar and if so, the details thereof;
- (b) the total number of such projects sanctioned and pending in the sector as on date;
- (c) whether the Government is aware that the various projects are pending due to non-sanction of bank loans; and
- (d) if so, the details thereof and the steps being taken by the Government to review such projects with concerned States of the country and the concerned banks?

ANSWER

MINISTER OF MICRO, SMALL AND MEDIUM ENTERPRISES (SHRI NITIN GADKARI)

(a)to(d): Ministry of MSME implements Prime Minister's Employment Generation Programme (PMEGP), which is a credit linked subsidy programme. Under this programme, subsidy of 25% to 35% of the project cost upto Rs. 25.00 lakh is provided as Margin Money subsidy.

Details of project proposals received and sanctioned by banks, State/UT-wise under PMEGP, during the financial years 2018 - 19 and 2019 - 20 are given in **Annexure** – **I.**

Details of number of beneficiaries, projects established and Margin Money subsidy released to the entrepreneurs, State/UT-wise during the financial years 2018 - 19 and 2019 - 20 are given in **Annexure – II.**

Progress under the programme is monitored regularly at the District/State level and also by the Ministry of MSME, Government of India.

Ministry of MSME regularly carries out review, monitoring, impact assessment and evaluation of Schemes/Programmes/Projects implemented by it.

Annexure- I referred to in reply to parts (a) to (d) Lok Sabha Un-Starred Q.No. 1067 for answer on 27.06.2019

STATE/UT-WISE NUMBER OF PROJECTS RECEIVED AND SANCTIONED UNDER PMEGP

(Applications: in No.)

		(Applications: in No.)					
		NUMBER OF APPLICATIONS RECEIVED					
		AND SANCTIONED BY BANKS UNDER PMEGP					
Sr.	NAME OF THE	2018 – 19		2019 – 20			
No.	STATE / UT			(UP TO	21 - 06 - 2019		
INO.	STATE / OT	APPLICATIONS	APPLICATIONS	APPLICATIO	APPLICATIONS		
		RECEIVED	SANCTIONED	NS	SANCTIONED		
		RECEIVED	BY BANKS	RECEIVED	BY BANKS		
1	Jammu & Kashmir	19907	6796	7183	7183		
2	Himachal Pradesh	4196	1465	640	640		
3	Punjab	13995	1864	1483	1483		
4	Chandigarh (UT)	201	25	26	26		
5	Haryana	19812	2058	2732	2734		
6	Delhi	8180	109	1806	1806		
7	Rajasthan	14496	1920	1895	1895		
8	Uttarakhand	5123	1441	1097	1097		
9	Uttar Pradesh	24431	2471	8080	8087		
10	Chhattisgarh	9721	2513	1129	1129		
11	Madhya Pradesh	7093	1863	798	798		
12	Sikkim	174	55	12	12		
13	Arunachal Pradesh	506	83	7	7		
14	Nagaland	2860	790	9	9		
15	Manipur	25	901	4	4		
16	Mizoram	2414	708	340	341		
17	Tripura	6440	980	1306	1306		
18	Meghalaya	1097	274	188	188		
19	Assam	20875	2148	4466	4466		
20	Bihar	20311	2510	2226	2227		
21	West Bengal	16007	1918	2475	2475		
22	Jharkhand	10055	1576	1278	1278		
23	Odisha	15200	2246	1423	1423		
24	Andaman & Nicobar Islands	337	206	47	47		
25	Gujarat	12933	3403	3171	3171		
26	Daman & Diu	12	1	6	6		
27	Maharashtra	42766	5329	6340	6341		
28	Dadra & Nagar Haveli	12	1	-	0		
29	Goa	285	55	15	15		
30	Andhra Pradesh	14439	2569	1224	1225		
31	Telangana	19079	2002	2727	2727		
32	Karnataka	45397	3289	5647	5648		
33	Lakshadweep Islands	10	-	1	1		
34	Kerala	5934	2087	1033	1033		
35	Tamil Nadu	24131	5048	3653	3653		
36	Puducherry	1135	67	1434	1434		
	TOTAL	389589	60771	65901	65915		

Annexure- II referred to in reply to parts (a) to (d) Lok Sabha Un-Starred Q.No. 1067 for answer on 27.06.2019

STATE/UT-WISE PROJECTS SANCTIONED AND MARGIN MONEY SUBSIDY RELEASED UNDER PMEGP

		(Units: in No.; Margin Money: Rs. in Lakh)					
	NAME OF THE	PMEGP SCHEME					
		2018 - 19		2019 - 20 (UP TO 19 - 06 - 2019)			
Sr.							
No.	STATE / UT	No. OF	MARGIN	No. OF	MARGIN		
		PROJECTS /	MONEY	PROJECTS /	MONEY		
		BENEFICIARIES	RELEASED	BENEFICIARIES	RELEASED		
1	Jammu & Kashmir	7529	15222.00	244	524.15		
2	Himachal Pradesh	1399	4135.61	85	208.27		
3	Punjab	1801	4766.68	107	231.75		
4	Chandigarh (UT)	28	63.91	1	1.50		
5	Haryana	2165	5178.43	117	261.14		
6	Delhi	132	157.13	6	12.80		
7	Rajasthan	2359	7199.28	124	384.20		
8	Uttarakhand	2181	4098.38	57	72.37		
9	Uttar Pradesh	5243	19033.28	206	896.36		
10	Chhattisgarh	3094	6784.52	129	330.21		
11	Madhya Pradesh	2526	10002.28	54	239.03		
12	Sikkim	55	112.35	7	17.46		
13	Arunachal Pradesh	280	419.88	8	23.65		
14	Nagaland	1208	2349.67	69	120.88		
15	Manipur	1291	2041.06	85	176.12		
16	Mizoram	1123	1514.90	52	75.90		
17	Tripura	1179	2314.24	77	153.36		
18	Meghalaya	390	587.14	8	12.76		
19	Assam	3737	4167.41	270	324.15		
20	Bihar	3303	9842.00	155	432.29		
21	West Bengal	2413	7568.78	221	809.95		
22	Jharkhand	1797	4535.69	73	156.39		
23	Odisha	3070	7856.18	201	573.02		
24	Andaman & Nicobar Islands	229	318.52	9	18.23		
25	Gujarat, Daman & Diu	3500	25443.87	144	1028.38		
26	Maharashtra, Dadra & Nagar Haveli	5642	15272.02	384	998.92		
27	Goa	78	237.23	2	3.06		
28	Andhra Pradesh	2220	9046.31	149	565.99		
29	Telangana	2051	7180.89	61	233.98		
30	Karnataka	3657	10725.32	227	751.76		
31	Lakshadweep Islands	-	-	-	-		
32	Kerala	2486	5383.93	125	266.12		
33	Tamil Nadu	5185	13290.95	160	465.88		
34	Puducherry	76	150.70	14	23.42		
TOTAL		73427	207000.54	3631	10393.45		